

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 562 of 2010

Mukul Minz

..... **Appellant**

Versus

The State of Jharkhand

..... **Respondent**

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

For the Appellant

: Ms. Alka Kumari, Advocate

For the State

: APP

11/Dated: 26/03/2021

When the matter is called out, Ms. Alka Kumari, the learned counsel appears on behalf of Mr. Nilesh Kumar, the learned counsel for the appellant.

Due to paucity of time, put up this case after Holi holidays in seriatim.

(Ratnaker Bhengra, J.)

Nibha/Madhav/-